

compensation Claims for Officers, Inspectors and Claims Tracers on the Indian Railways;

(b) if so, the broad outlines thereof;

(c) whether the Claims Tracers and Asstt. Commercial Inspectors are generally entrusted with the work of Negotiation of claims, irrespective of their value; and

(d) If so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (c). The following is the delegation of powers for settlement and payment of compensation claims:—

Designation	Schedule of Powers
General Managers	Full powers.
Chief Commercial Superintendents	upto Rs. 10,000
Dy. Chief Commercial Superintendents	upto Rs. 5,000
Senior Commercial Officers	upto Rs. 2,000
Asstt. Commercial Officers	upto Rs. 1,000
Station Master of selected important stations/Claims Inspectors.	upto Rs. 100

Claims Tracers are not empowered to settle any 1 claim.

There is no schedule of powers for negotiation of a claim. Inspectors and, sometimes, claims Tracers are deputed to verify claims. In a few cases, under the specific orders of the Claims Settlement Officers, Inspectors/Tracers are also deputed to obtain terms of settlement from the claimants without prejudice and without any commitment. The decision to accept the terms of settlement is taken by the authority competent to sanction the claim.

(d) In view of the position explained above, the question does not arise.

Decision taken on the Report of the Committee on Uniforms

3938. SHRI CHANDRIKA PRASAD:
SHRI PANNA LAL BARUPLA:

Will the Minister of RAILWAYS be pleased to state

(a) whether recommendation of the Committee appointed by the Railway Administration to suggest Uniforms to be supplied to the different categories of Railway employees have since been examined; and

(b) if so, the decisions taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) (a) Yes.

(b) It has been decided to implement most of the recommendations made by the Committee.

Workload in III Class Booking Office Ajmer Station (Western Railway)

3939. SHRI ONKAR LAL BERWA:
SHRI DHARAMGAJ SINGH:

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 3212 on the 18th, April, 1972 regarding work-load in III Class Booking Office, Ajmer Station (Western Railway) and state;

(a) the allotted quota for reservation of III Class berths and seats every day, separately in each train starting or passing from Ajmer Station;

(b) the yardstick laid down by the Railways Administration for providing the Reservation Clerks on the Railways;

(c) the total number of Reservation Clerks for the passengers of III Class provided and required as per the yardstick; and

(d) the deficiencies, if any and the reasons therefor and Government's proposals to make up the deficiencies?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
MOHD. SHAFI QUERESHI) (a)

(b) and (c) No yardstick has been prescribed for the purpose. Further, no separate Reservation Clerks have been provided for third class reservation.

A statement is attached.

(d) Does not arise.

Statement

III CLASS RESERVATION QUOTAS ALLOTTED AT AJMER

Trsin No.	Third Class	
	Berths;	Seats
69 UP AII-KNW (3 tier)	54 10 (upto RTM)	34
Do. AII-Kacheguda (3 tier)	64	..
14 DN AII-DLI (2 tier)	9 7(upto JP)	17 31 (upto JP)
7 UP AII-KNW (3 tier)	64	..
32 DN AII-DLI	12	16
6 DN AII-AF	8	..
DN AII-AF(2 tier)	16	48 17(KNB)
2 DN AII-DLI	8	16 (3 tier) 12 (slip coach)
3 UP AII-DLI	6	..
AII-JU (par 3 tier)	24	32
AII-AD1	17 (slip coach) 16 (2 tier)
15 UP AII-UD	6	..
AII-KNW	6	..
5 UP AII-GIM (2 tier)	16	48

Upgradation of certain Posts of Commercial Clerks (Western Railway)

3940. SHRI ONKAR LAL BERWA:
SHRI DHARAMGAJ SINGH:

Will the Minister of RAILWAYS be pleased to state :—

(a) whether Chief Commercial Superintendent Western Railway, *vide* his letter No. E/261/4/39, of 9th November, 1971 ordered the upgradation of certain posts of commercial clerks over West Zone;

(b) whether the orders have been implemented by the Divisional Superintendent of Western Railways.

(c) if so, the comparative position of the highest graded posts, separately, in each Division and in each grade after and before the issue of the above orders; and

(d) the dates on which the orders were carried out in each division ?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
MOHD. SHAFI QUERESHI) (a) to (d).
Requisite information is being collected from the Western Railway and will be laid on the table of the Sabha.